## National Company Law Tribunal Allahabad Bench

CPNO. 40/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: Neeraj Kumar Gupta & ors. Us N.K. Resorts Put Us

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act, 1956

SI. NO. Name Designation Representation Signature

1. Anand Savastava Adv Revindre pergn Sight Preclay for Adv.

Anand Savastava Adv.

Anand Savastava Adv.

## CP No. 40/ND/2016

Advocate Sh. Anand Shrivastava proxy for petitioner counsel. Advocate Sh. Mukesh Sukhija. None for the respondent. in fact, there is no proper representation from the respondent side since previous hearing dated 09.11.2017.

Therefore, the case is fixed for the final argument.

The matter be listed on 10th January, 2018.

Date: 06.12.2017

Typed By; Md. Zaid Stenographer Shri H.P. Chaturvedi, Member (Judicial)

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